

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3167
ANSWERED ON:15.03.2011
VERIFICATIONS FOR PRE-PAID SIM
Bapurao Shri Khatgaonkar Patil Bhaskarrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any action against the service providers/ vendors who issued pre-paid SIM cards without proper verifications in the country;
- (b) if so, the details thereof, State-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (c): The Government on a continuous basis has insisted on a proper verification before issue of pre-paid SIM cards. Consultations are regularly held with the trade to streamline such efforts. Action, including registration of cases, is taken by local/State Police whenever shortcoming in this process is noted. Fines are also imposed on defaulting entities. Details of action by State police is not maintained centrally. However, as per available statistics a penalty of Rs. 700 crore (Approx.) has been imposed by the TERM Cells till January 2011 on various telecom service providers operating in different licence service areas for Customer Application Forms which are non compliant to subscriber verification guidelines.